

F.No. A-12026/3/2011-Admn.I (LA)
Government of India
Ministry of Law and Justice
Department of Legal Affairs

Shastri Bhawan, New Delhi,
Dated the 06th April, 2011.

CIRCULAR

Subject:- Engagement of Legal Research Associates on contract basis.

The Ministry of Law and Justice, Department of Legal Affairs intends to engage on contract basis 14 (fourteen) Legal Research Associates for discharging the following functions:

- (a) Putting up the precedents on matters referred for legal advice/conduct of litigation;
- (b) General and Secretarial assistance to the Officers in the Ministry of Law and Justice (Department of Legal Affairs) in disposing of matters referred for Legal advice/conduct of litigation including submission of notes and drafts in such cases;
- (c) Reference and Research work¹, wherever necessary;
- (d) Any other work as and when assigned by the Competent Authority.

2. The interested person who have not completed **30 years of age** as on the last date of submission of application and possess the following qualifications are eligible to be considered for aforesaid engagement:-

- (i) Degree in Law of a recognized University or equivalent; and
- (ii) An advocate or Pleader who has practiced as such for at least 2 years or an Attorney of the High Court of Bombay or Calcutta, who has practiced as such for at least 2 years.

3. The selection shall be made on the basis of an interview by a Selection Committee to be formed by this Department. The engagement, if made, shall be on contract basis initially for a period of one year which may be extended at the discretion of the Competent Authority subject to satisfactory performance of such person. The selected persons may be required to work at Delhi, Kolkata, Chennai, Mumbai and Bengaluru and at such other places as the Government may decide.

4. The selected candidate in addition to the normal working days may be required to attend the office on Saturday/Sunday and other holidays also for which he shall not be paid any honorarium/remuneration..



5. The selected candidate shall be paid a consolidated sum of ₹ 20,000/ p.m. (Rupees Twenty Thousand only) p.m.
6. The persons engaged if remains absent unauthorizedly, besides suitable deduction from the consolidated sum of ₹ 20,000/ - his/her engagement are likely to be terminated.
7. The engagement may be terminated at any time by the Government without assigning any reason by giving a notice of **fifteen days**. The application received after 2n May, 2011 shall be summarily rejected without any notice.
8. The persons who fulfill the eligibility criterion and are willing to offer their services for the aforesaid purpose may submit the applications in the prescribed proforma (enclosed herewith) to the undersigned, Department of Legal Affairs, Ministry of Law & Justice, Room No.411(A), A-Wing, Shastri Bhawan, New Delhi **latest by 2nd May, 2011**.

The circular along-with application format is available on the website of this Department <http://lawmin.nic.in/legal.htm>



(M.K.Sharma)
Joint Secretary & Legal Adviser (Admn)
Tel.No.23383051

Copy to:-

- (i) Sr. Systems Analyst, NIC, D/o Legal affairs for uploading it on the website of this Department.
- (ii) PS to Member Secretary, Law Commission
- (iii) The In-charge, Central Agency Section/Lit (HC)/Lit (LC)/Branch Secretariats, Mumbai, Kolkata, Chennai and Bengaluru with the request for its wide publicity..
- (iv) PS to Hon'ble MLJ/PPS to Ld. Attorney General/PS to Ld. Solicitor General/ PPS to Law Secretary/PPS to Secretary (LD).
- (v) Secretary Supreme Court Bar Association/Delhi High Court Bar Association.



(A.K.Srivastava)
Section Officer

PROFORMA

APPLICATION FOR ENGAGEMENT OF LEGAL RESEARCH ASSOCIATES IN THE DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW & JUSTICE ON CONTRACT BASIS

1.	Name in full (in block letters)	
2.	Date of Birth	
3.	Father's name	
4.	Complete Residential Address and Official Address	
5.	Whether belongs to SC/ST/ OBC Category	
6.	Educational Qualifications	
7.	Date of Enrolment as an Advocate	
8.	Telephone Nos.	
9.	E-mail ID	
10.	Additional relevant information, if any, in support of your suitability for the said engagement. Attach a separate sheet, if necessary.	

Signature

Place:

Date: